

NATIONAL COMPANY LAW TRIBUNAL

COURT ROOM NO. 1,

MUMBAI BENCH

Item No. 09

CA 204/2024 (NEW CA) IN CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR

JUSTICE V.G. BISHT (Retd.)

HON'BLE MEMBER (TECHNICAL)

HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **20.06.2024**

NAME OF THE PARTIES: **UNION OF INDIA VS INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES LTD. &
ORS.**

Section 241- 242 of the Companies Act, 2013

ORDER

Ms. Drishti Das a/w Mr. Deevanshu Jaswani i/b Cyril Amarchand Mangaldas for IL&FS in CA 204/2024 present through VC. Adv. Shwetaank Nigam and Adv Prajjwal Tiwari for the CMA present through VC.

CA 204/2024

Ld. Counsel for the IL&FS inform that copy of the Application has not been served upon them. The Respondent No.2 i.e. CMA has also not been served the copy of the Application.

None present for the Applicant. The Applicant is directed to serve the copy of the Application to the Respondents and the Respondents shall file the Reply well before the next date of hearing. List this matter on Board on **19.07.2024**.

-sd-

**PRABHAT KUMAR
MEMBER (TECHNICAL)**

-sd-

**JUSTICE V.G. BISHT
MEMBER (JUDICIAL)**

Rehan Shaikh